

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 286 OF 2016

Dated: 17th May, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Changodar Chamber of Commerce & Industries Appellant(s)
Vs.
Gujarat Electricity Regulatory Commission & Anr. Respondent(s)**

Counsel for the Appellant(s) : Mr Janmali Manikala
Mr. Ameya Vikram Mishra

Counsel for the Respondent(s) : Mr. M.G. Ramachandran, Sr. Adv
Ms. Ranjitha Ramachandran
Ms. Poorva Saigal for R-2

ORDER

The matter did not reach the Bench.

As agreed by learned counsel for the parties, list the matter for hearing on **31.07.2019**.

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

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